

is pending with them with regard to their being MRTP houses ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) : (a) M/s Vam Organic Chemicals Ltd., Bhartiagram, Gajraula, U.P. & M/s Hindurtan Wire Ltd., Calcutta, were, prima facie, considered to be attracting provisions of section 20 of the MRTP Act and were therefore advised to register their undertakings under section 26 of the MRTP Act. Both the Companies have contested the Department's findings and have submitted their representations which are under examination of the Department.

(b) Yes, Sir, in regard to their date of registrability under the M.R.T.P. Act.

Workers Participation in Management

2610. SHRIMATI PRAMILA DANDAVATE : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have taken a decision to make the proposal 'Workers Participation in Management' a reality ;

(b) whether a seminar to this effect was organised by the Government recently ;

(c) if so, the details of the conclusions of the seminar ; and

(d) the names of the industrial establishments where the workers have been given representation during last one year (1983)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR) : (a) The Government have recently introduced a new comprehensive Scheme for Employees' Participation in Management vide Resolution No. L. 56011/1/83-Desk. I (B) of the Ministry of Labour and Rehabilitation, published in the Gazette of India (Extraordinary) Part I, Section 1 on 30th December, 1983.

(b) No, Sir.

(c) Does not arise.

(d) According to the available information, out of 192 Public Sector Undertakings, 124 have reported implementation of the two voluntary schemes (of 1975 or 1977) of Workers Participation in one form or other. Like-

wise, 14 States and 3 Union Territories have reported implementation of the Schemes in about 1248 Units in their States/Territories.

गुजरात में बेरोजगार व्यक्ति

2611. श्री छोटू भाई गामिन : क्या श्रम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) गुजरात में दिसम्बर, 1981 तक कितने शिक्षित, अर्ध-शिक्षित और ग्रामीण बेरोजगार व्यक्ति थे ;

(ख) क्या उन्हें रोजगार उपलब्ध कराने के लिए कोई विशेष योजना बनाई गई है और यदि हां, तो तत्संबंधी ब्यौरा क्या है ; और

(ग) बेरोजगार व्यक्तियों को रोजगार उपलब्ध कराने के लिए 1980 से 1983 की अवधि के दौरान गुजरात सरकार को इस अवधि में मांगे गए अनुदान में से कितना अनुदान दिया गया और इसमें से गुजरात सरकार ने कितनी राशि व्यय की ।

श्रम और पुनर्वास मंत्रालय में राज्य मंत्री (श्री धर्मवीर) : (क) से (ग) सूचना एकत्र की जा रही है और सदन की मेज पर रख दी जायेगी ।

Increase in Assets of big Business Houses

2612. SHRI RAM VILAS PASWAN :
SHRI SUBHASH YADAV :

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether attention of Government has been drawn to the press reports appeared in the 'Patriot' of 9 February, 1984 wherein it has been stated that there has been an increase of 285 percent in the assets of big business houses in the country ;

(b) if so, whether according to the Annual Report of the working of the Industrial and Commercial Undertakings of the Central Government in 1972-73 and 1980-81, Public Sector companies went up from 103 to 168 ;